

baggage/containers are escorted up to the baggage break-up area and activities there are closely monitored.

**Air India pilots reporting drunk on duty**

2787. SHRI MOHAMMED ADEEB:  
SHRI SABIR ALI:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that some of the pilots of Air India who reported drunk for duty in the recent past have been let off;
- (b) if so, the details in this regard and the reasons for the same; and
- (c) the mechanism devised to make the system foolproof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):  
(a) and (b) No, Sir. One pilot who was detected positive during pre-Flight Medical Check and Breathalyzer test in the recent past, was grounded immediately and was punished as per the company policy, which is in accordance with the Civil Aviation Requirement (CAR) of Directorate General of Civil Aviation (DGCA).

(c) As per the requirements of the CAR on the subject, issued by DGCA, appointed doctors conduct Pre-Flight Medical Check and Breathalyzer Test on Pilots and Cabin Crew, while actions to be taken on erring pilots and cabin crew are decided as per provisions of CAR Section 5, issued by DGCA.

**Safety measures by private airlines**

2788. SHRI O.T. LEPCHA:  
SHRI SANTOSH BAGRODIA:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Directorate General of Civil Aviation (DGCA) has found certain domestic private airlines lacking in security measures;
- (b) if so, the details thereof; and
- (c) what steps are being taken by such airlines?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):  
(a) to (c) To ensure compliances of regulations and operating procedures, review was undertaken during surveillance inspections and show cause notices had been issued to a few airlines in September, 2009. In addition, show causes notice had also been issued to some airlines in November, 2009 for violating the operating instructions for precautions to be observed while landing at Mumbai airport during wet conditions.

**IT return filed by political parties and their student wings**

2789. SHRI NAND KISHORE YADAV:  
SHRIMATI KUSUM RAI:

Will the Minister of FINANCE be pleased to state: